

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 08/(MAH)/2012

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

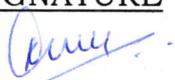
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2017

NAME OF THE PARTIES: ELS Developers Pvt. Ltd.

V/s.

M/s. Emgee Housing Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rahul Moghe	Adv. For Petitioners	
2	Rahul Chitnis a/w Jaiham Chandrani i/b Lesum Associates	Adv. For Respondents	

Order

TCP 08/397-398/NCLT/MB/MAH/2012

At request of the petitioner and respondent counsel, this matter is posted in the  
month of July for the parties reported that settlement terms would be finalized by July.

In view of the request made by the parties, list this matter for reporting settlement  
on 18<sup>th</sup> July, 2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)